

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
STARRED QUESTION NO. 102
ANSWERED ON 03/12/2024**

ALLOCATION OF FUND UNDER MGNREGS

***102. SHRI T R BAALU:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether allocation of fund to the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) has been reduced considerably in recent years, if so, the details thereof;**
- (b) the details of funds actually released under the scheme to States since 2019;**
- (c) whether there is under-utilisation of funds by various States, if so, the details thereof, State-wise; and**
- (d) the details of claims of States for release of funds pending upto March 2024?**

**ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI SHIVRAJ SINGH CHOUHAN)**

(a) to (d): A statement is laid on the Table of the House.

**STATEMENT IN REPLY TO PARTS (A) TO (D) OF LOK SABHA
STARRED QUESTION NO. 102 FOR 03.12.2024**

(a)&(b): For the financial year 2024-25, budget allocation of Rs. 86,000 crores has been made at Budget Estimate (BE) stage, which is the highest ever allocation under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) at the Budget Estimate (BE) stage since inception. The details of funds allocation at the Budget Estimate stage and Revised Estimate stage under Mahatma Gandhi NREGS during the last five financial years and current financial year 2024-25 (as on 27.11.2024) are given below:

(Rs. in crore)		
Financial Year	Budget Estimate	Revised Estimate
2019-20	60,000.00	71,001.81
2020-21	61,500.00	1,11,500.00
2021-22	73,000.00	98,000.00
2022-23	73,000.00	89,400.00
2023-24	60,000.00	86,000.00
2024-25 (As on 27.11.2024)	86,000.00	--

State/Union Territory (UT)-wise details of funds released under Mahatma Gandhi NREGS from financial years 2019-20 to the current financial year 2024-25 (as on 27.11.2024) are given at Annexure.

(c)&(d): Mahatma Gandhi NREGS is a demand-driven wage employment Scheme. Under the scheme, States/UTs furnish fund release proposals to Government of India. The Ministry releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the “Agreed to Labour Budget”, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the States/UTs.

As per the provisions of the Act, States/UTs send the proposal of the annual action plan after following due process, to the Central Government. An Empowered Committee under the Chairpersonship of the Secretary (Rural Development) decides the projected Labour Budget in consultation with the State Government for the new financial year. This “Agreed to Labour Budget” is an indicative

number for better planning so that work can be provided against demand on time. During course of the year, the “Agreed to Labour Budget” is revised depending upon demand for employment by enrolled households.

There is no pending liability for the wage component under Mahatma Gandhi NREGS for the financial year 2023-24. As per NREGASoft, an amount of Rs. 16,300 crore was pending liability for wage, material and Admin component for financial year 2023-24, which has already been released in the first quarter of FY 2024-25.

Annexure referred in reply to parts (a) &(b) of Lok Sabha Starred Question No. 102 dated 03.12.2024.

Central funds released under Mahatma Gandhi NREGA FY 2019-20 to 2023-24 & 2024-25 as on 27.11.2024 (Rs. in crore)							
Sl. No.	States/UTs	FY 2024-25		FY 2023-24		FY 2022-23	
		Wages	Mat & admin	Wages	Mat & admin	Wages	Mat & admin
1	Andhra Pradesh	5495.13	1542.51	5629.31	1703.32	5118.93	2870.16
2	Arunachal Pradesh	310.62	118.53	283.19	142.91	352.14	225.44
3	Assam	1225.62	366.82	1943.17	278.22	1831.4	222.16
4	Bihar	4474.59	1911.97	4284.17	1915.87	5024.83	1369.62
5	Chhattisgarh	2259.77	527.39	2088.35	800.2	2381.67	1025.34
6	Goa	1.50	1.4	0.88	0	3.75	1.29
7	Gujarat	824.71	391.01	1000.81	800.81	1011.03	683.57
8	Haryana	332.24	185.98	357.77	118.95	306.35	67.63
9	Himachal Pradesh	737.41	392.77	597.66	399.47	656.13	503.37
10	Jammu & Kashmir	703.94	188	725.61	194.83	704.37	346.25
11	Jharkhand	1722.63	280.64	2249.64	667.12	2196.3	518.46
12	Karnataka	3504.03	1447.81	3794.71	1621.03	3793.51	2417.52
13	Kerala	2144.66	582.67	2953.63	559.85	2935.75	881.21
14	Madhya Pradesh	3173.68	1953.23	3640.64	2230.51	4541.45	1156.39
15	Maharashtra	2838.69	1028.21	1947.47	1086.97	1744.29	799.32
16	Manipur	276.35	39.7	0	0	757	1086.63
17	Meghalaya	484.48	384.5	577.41	334.92	670.25	446.68
18	Mizoram	389.05	16.12	447.58	58.48	420.13	118.59
19	Nagaland	91.50	144.7	422.93	215.03	573.06	264.39
20	Odisha	1938.39	1093.1	3930.67	961.22	3743.86	956.29
21	Punjab	729.67	376.43	928.24	238.31	883.11	299.03
22	Rajasthan	5778.69	1259.8	6490.07	2181.55	6757.26	2891.39
23	Sikkim	63.08	21.02	75.7	36.26	70.46	22.09
24	Tamil Nadu	5518.24	1444.64	10191.64	2411.72	7469.9	2238.92
25	Telangana	2723.30	1024.67	1785.29	1723.3	2027.44	954.34
26	Tripura	597.92	288.07	724.3	319.29	672.17	250.6
27	Uttar Pradesh	6225.96	2803	7176.97	2631.58	6551.57	4075.85
28	Uttarakhand	344.73	147.63	384.98	166.67	433.61	357.17
29	West Bengal	**	**	**	**	**	**
30	Andaman & Nicobar	2.31	0	0	0	8	9.6
31	Lakshadweep	0.00	0	0	0	0	0
32	Puducherry	38.27	1.77	50.39	8.38	20.65	4.3
33	Ladakh	43.42	13.79	44.66	17.98	42.3	26.7
34	Dadra & Nagar Haveli & Daman & Diu	4.16	0.18	0	2.21	1	1.62
Total		54998.78	19978.06	64727.83	23826.93	63703.68	27091.92

** As per provisions under Section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 due to non-compliance of directives of Central Government, funds to the State of West Bengal have been stopped since 09th March, 2022.

Sl. No.	States/UTs	FY 2021-22		FY 2020-21		FY 2019-20	
		Wages	Mat & admin	Wages	Mat & admin	Wages	Mat & admin
1	Andhra Pradesh	5270.54	1943.88	6273.13	4031.97	4510.63	2694.1
2	Arunachal Pradesh	326.09	130.19	224.89	115.39	84.81	210.2
3	Assam	2126.41	256.84	2154.95	447.38	1222.02	465.5
4	Bihar	3539.93	1900	4756.87	2527.36	2305.56	945.38
5	Chhattisgarh	2849.06	1057.14	3362.94	580.54	2033.52	606.8
6	Goa	0.24	0	2.34	3.57	0.85	2.17
7	Gujarat	1159.92	455.69	1066.02	412.1	565.32	182.26
8	Haryana	461.95	265.58	600.89	162.67	242.58	95.55
9	Himachal Pradesh	743.4	241.31	736.75	211.58	423.71	173.77
10	Jammu & Kashmir	867.93	95.24	810.49	341.83	691.02	1183.7
11	Jharkhand	2238.73	837.91	2399.42	1024.67	945.79	327.14
12	Karnataka	4680.81	1383.21	4251.44	1249.55	2690.96	2771.75
13	Kerala	3030.03	438.98	3356.22	930.55	3173.83	346.34
14	Madhya Pradesh	5569.66	2930.25	6419.71	2667.01	3495.46	1223.48
15	Maharashtra	1670.9	405.07	1351.62	248.63	1098.01	572.65
16	Manipur	553.65	563.11	596.26	1306.74	252.08	610.75
17	Meghalaya	897.76	239.89	974.97	309.2	602.69	421.75
18	Mizoram	464.11	86.08	501.75	88.7	469.54	55.54
19	Nagaland	311.26	263.75	263.61	483.82	414.5	330.45
20	Odisha	4321.9	1391.42	4219.2	996.09	1604.74	828.05
21	Punjab	913.08	358.38	1021.25	217.89	603.02	145.84
22	Rajasthan	7793.29	2093.27	8097.76	823	5158.53	2108.95
23	Sikkim	74.38	38.29	80.75	29.42	56.56	26.13
24	Tamil Nadu	7358.88	2283.32	6958.79	1830.02	4503.88	1055.82
25	Telangana	2680.23	1557.86	2634.34	1476.87	1693.05	528.27
26	Tripura	822.16	174.28	904.4	290.58	579.41	151.73
27	Uttar Pradesh	6644.45	1906.89	7817.58	4196.52	4337.6	1679.41
28	Uttarakhand	503.45	142.68	713.17	173.09	306.85	148.95
29	West Bengal	5645.91	1900	9397.68	2056.37	6215.73	2291.88
30	Andaman & Nicobar	5.62	7.63	5.81	4.86	3.09	5.84
31	Lakshadweep	0.1	0.3	0.5	0	0.9	0.24
32	Puducherry	14.11	0	24.44	2.4	13.55	3.37
33	Ladakh	42.48	16.57	22.49	0	0	0
34	Dadra & Nagar Haveli & Daman & Diu	0	0	0	0	0	0
Total		73582.42	25365.02	82002.45	29240.38	50299.81	22193.73
